



भारतीय दूरसंचार विनियामक प्राधिकरण
TELECOM REGULATORY AUTHORITY OF INDIA
भारत सरकार / Government of India



F.No. : R-11/1/(1)/2021-B AND CS(1 AND 3)

Dated: 22nd March 2023

To

Shri Apurva Chandra,
Secretary,
Ministry of Information and Broadcasting,
'A' Wing, Shastri Bhawan,
New Delhi - 110001

Subject : Recommendations on "Issues related to Community Radio Stations"

The Ministry of Information and Broadcasting, vide its references, No. 35016/1/2021-O/o DDCRS dated 11th November 2021 and No. N-35016/1/2021-O/o DD(CRS) dated 17th January 2022 had requested TRAI to furnish recommendations on proposed amendments in 'Policy Guidelines for setting up of Community Radio Stations in India', under section 11(1)(a)(ii) and 11(1) (d) of the TRAI Act, 1997.

2. In this connection, TRAI had issued a consultation paper on 'Issues related to Community Radio Stations' on 21st July 2022, seeking comments of the stakeholders. Subsequently, TRAI held an Open House Discussion on 11th November 2022 through online mode.

3. Based on the comments of the stakeholders received during the above-mentioned consultation process and its own analysis, the Authority has finalised its recommendations which are enclosed herewith.

4. As per the practice, a copy of this letter, along with recommendations, is being placed on the website of TRAI www.trai.gov.in.

This letter is issued with the approval of the Authority.

Encl: as above

V. Raghunandan
(V. Raghunandan)
Secretary, TRAI